

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. : 1

PETITION NUMBER : TCP/153/2016

NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others

NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others

UNDER SECTION : 397/398, 402, 403

S.No. Name (in Capital) Represented by N.V. PRESSANNA Signature N.V. PRESSANNA

ORDER

Counsels for both the parties are present. Counsel for the Respondents prayed for time for filing the counter. At request, time is enlarged. Put up on **08.11.2017 at 10.30 A.M.**

—Sd—
MEMBER (TECHNICAL)
ghk

—Sd—
MEMBER (JUDICIAL)